GOVERNMENT OF INDIA NEW AND RENEWABLE ENERGY LOK SABHA

STARRED QUESTION NO:2 ANSWERED ON:22.02.2013 DEVELOPMENT OF RENEWABLE ENERGY SOURCES Nagar Shri Surendra Singh;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of the various schemes being implemented by the Union Government for the development and tapping the potential of new and renewable energy sources in the country, scheme and State-wise;
- (b) the details of the targets set and the achievements made in power generation from various renewable energy sources in the country during the last three years and the current year, State/UT-wise and source-wise;
- (c) the incentives being given by Union Government to the States for power generation from renewable energy sources; and
- (d) the other steps being contemplated by the Union Government to promote power generation from alternative sources of energy in the country?

Answer

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a),(b),(c)&(d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a),(b),(c)&(d) of the Lok Sabha Starred Question No. 2 for answer on 22.02.2013 regarding Development of Renewable Energy Sources.

- (a): The Ministry is implementing a number of schemes/programmes, throughout the country, for the development and tapping the potential of new and renewable energy sources. Details of these schemes/programmes are given at Annexure-I.
- (b): The total installed capacity of power generation from renewable energy in the country is 26,920 MW. A capacity addition of 10,431 MW against a target of 9623 MW has been achieved from renewable energy sources during the last 3 years. During 2012-13, a capacity addition of 2005.57 MW has been achieved till 31.01.2013 against the target of 4125 MW. Source-wise targets and achievements are given at Annexure-II. State-wise targets for the power generation from renewables are not fixed. State-wise renewable power generation capacity added during the last 3 years and current year (as on 31.01.2013), are given in Annexure-III.
- (c) & (d): The Government is giving various fiscal and financial incentives, such as capital/interest subsidy, accelerated depreciation, concessional excise and customs duties to promote power generation from new and renewable energy sources sector. The capital/interest subsidy given under various programmes are given in Annexure-IV. Among the other steps taken to promote power generation from alternative sources of energy include preferential tariff for purchase of power generated from renewable sources, introduction of Renewable Energy Certificates and Renewable Purchase Obligation.